

completion of this remaining work is now under correspondence with the Railway authorities. There is also a proposal for the construction of a direct road between Sarojini Nagar and Moti Bagh.

As the only market, namely, Sarojini Market in Sarojini Nagar, is inadequate to meet the requirements of the residents of this and other adjoining colonies, Government have sanctioned the construction of four more markets, one each in Lakshmibai Nagar (East Vinay Nagar), Nauroji Nagar (South Vinay Nagar), on the Ring Road and between the Central Vista Extension Road and Sarojini Nagar. Work on these markets, which has commenced or is likely to commence shortly, is expected to be completed by the middle of 1960. Meanwhile, six temporary shops have been constructed in each of Moti Bagh, Netaji Nagar and Lakshmibai Nagar.

12 NOON

STATEMENT RE BUSINESS FOR THE WEEK

THE MINISTER OF COMMERCE (SHRI N. KANUNGO): Sir, on behalf of the Minister for Parliamentary Affairs, I seek your permission to announce two additional items of business in Rajya Sabha for the current week.

On Wednesday, the 17th December, the following motion of Shri Ram Sahai will be brought up for discussion:—

“That the Report of the Commissioner for Scheduled Castes and Scheduled Tribes for the year 1957-58, laid on the Table of the Rajya Sabha on the 9th December, 1958, be taken into consideration”.

On Thursday, the 18th December, the following motion by Shri V. Prasad Rao will be brought up for discussion:—

“That the Fifth Evaluation Report on the working of Community Development and N.E.S. Blocks, laid on the Table of the Rajya Sabha on the 27th November, 1958, be taken into consideration”.

Considering the volume of other business awaiting disposal, I suggest, Sir, that not more than three hours be allotted for each of these motions.

श्री पा० ना० राजभोज: (मुम्बई) :
शिड्यूल्ड कास्ट की रिपोर्ट पर बहस के लिये ज्यादा समय मिलना चाहिये । तीन घंटे से काम नहीं चलेगा ।

SHRI H. N. KUNZRU (Uttar Pradesh): Besides, Sir, the Report was placed on the Table only the other day. Usually, the Report is voluminous and it will be very difficult for us to consider it properly on the 17th. It is much too early for that.

SHRI BHUPESH GUPTA (West Bengal): And, Sir, it is an unusual practice that instead of the Business Advisory Committee, the hon. Minister himself suggests a time limit of three hours for these motions. It is for you and the Business Advisory Committee to fix the time limit.

MR. CHAIRMAN: These are all suggestions which the Business Advisory Committee should dispose of.

THE LEADER OF THE HOUSE (SHRI GOVIND BALLABH PANT): I would have no objection if the discussion is postponed. I do not want to cause any inconvenience. The motion has been given notice of by a Member of this House and we have expressed our willingness to have it on the 17th but if it is to be postponed to a later date or to the next Session, I would not come in the way.

MR. CHAIRMAN: We will discuss it in the Business Advisory Committee.